THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V. N. SOMU): (a) No, Sir. However, certain financial irregularities, fraud payment and maladministration of contract in the Office of Garrison Engineer (West), Jabalpur in respect of work orders supply orders pertaining to the years 1989-90 & 1990-91 were noticed.

(b) No, Sir, Five employees including one Store-Keeper were found responsible for the lapses/irregularities.

(c) and (d) None of the persons found responsible for the lapses/irregularities has been spared. The representation of the Store-Keeper has since been decided and the penalty imposed upon him has been set aside.

Allocations of Funds for maintenance of national Highways

3112. SHRI GOVINDRAO ADIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Maharashtra and other State Governemtn's have been repreatedly making representations pointing out inadequate allocations for original construction, maintenance and repairs of National Highways;

(b) whether according-, to State Governmetns, the work of maintenance and widening of National Highways has suffered on this account; and

(c) if so, the additional funds demanded by the State Governments this year and the Central Governments response thereto?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) to (c) Various State Governments, including Maharashtra, have been demanding, from time to time, additional allocation. However, it has not been possible to meet their demands fully due to the continued resource crunch both for development and maintenance of National Highways. Nevertheless, efforts are made to keep the national Highways in traffic worthy conditions within the available resources. An amount of Rs. 1920.00 laksh for development of National Highways and Rs. 2457.00 lakhs for maintenance (excluding flood damage repair and special repair) have been earmarked for the State of maharashtra during the year 1996-97.

देश में जल भराव की समस्या

3113. **श्री कनकसिंह मोहनसिंह मंगरोला: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:**

(क) देश में राज्यवार कुल कितना-कितना क्षेत्र जल भराव की समस्या से ग्रस्त है;

(ख) इस भूमि के सुधार के लिए क्या उपाय किए गए हैं;

(ग) क्या सरकार ने कुछ राज्यों में शत-प्रतिशत सहायता के साथ कुछ परियोजनाएं शुरू की हैं;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ङ) उन राज्यों के नाम क्या-क्या हैं जिनमें ये परियोजनाएं शुरू की गई हैं; और

(च) उपरोक्त परियोजनाओं के क्रियान्वयन के लिए राज्यवार कितनी सहायता प्रदान की गई है?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) कृषि मंत्रालय द्वारा 1984-85 में लगाये गये अनुमान के अनुसार सिंचित और गैर सिंचित दोनों क्षेत्रों में जल जमाव वाले क्षेत्र का विस्तार 8.53 मिलियन हेक्टेयर है। राज्यवार सूचना विवरण में दी गई है (नीचे देखिये)

(ख) जल जमाव की समस्या का सामना करने के लिए योजनाएं राज्य सरकारों द्वारा उनकी अपनी योजना निधियों से शुरू की जाती हैं। देश में जल जमाव के क्षेत्रों में सुधार लाने के लिए केन्द्र सरकार के पास ऐसी कोई योजना नहीं है।

(ग) से (च) प्रश्न नहीं उठते ।

विवरण

राज्यवार जल जमाव के क्षेत्र विस्तार को दर्शाते हुए विवरण

(लाख हेक्टेयर में)

क्र.सं०	राज्य	सम्पूर्ण राज्य के लिए जल जमाव क्षेत्र (कृषि मंत्रालय द्वारा लगाए गए प्राक्कलन के अनुसार)
1	2	3
1.	आन्ध्र प्रदेश	3.39
2.	असम	4.50
3.	बिहार	7.07
4.	गुजरात	4.84
5.	हरियाणा	6.20